

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

229. CA/107/2023 C.P.(CAA)/60(MB)2022

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: J. P. Infra (Mumbai) Private Limited

SECTION : 230 -232 of the Companies Act 2013

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Presence:

Mr. Ahmed Chunawala, Counsel for the Petitioner

Mr. Gaurav Jaiswal, Counsel for the RD

**ORDER**

**C.A. 107 of 2023**

The Application is disposed of as infructuous.

The Petitioner undertakes to notify the RERA before the next date.

The matter is posted for hearing on 27.10.2023.

Sd/-  
MADHU SINHA  
Member(Technical)

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Sd/-  
REETA KOHLI  
Member(Judicial)